

ITEM NO.23+32

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Criminal) No.428/2020

CITIZENS FOR JUSTICE AND PEACE

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(With IA No.135049/2020 - EX-PARTE STAY, IA No.135052/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No.26539/2021 - EXEMPTION FROM FILING AFFIDAVIT, IA No.7691/2021 - INTERVENTION APPLICATION and IA No. 26535/2021 - STAY APPLICATION)

WITH W.P.(C) No.63/2022 (PIL-W)

W.P.(C) No.40/2023 (PIL-W)

(With IA No.8306/2023-EX-PARTE STAY)

W.P.(Crl.) No.14/2023 (PIL-W)

(With IA No.10891/2023-STAY APPLICATION)

S.L.P.(C) No.22733/2022 (IV-C)

(With IA No.193242/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

S.L.P.(C) Nos.19945-19946/2021 (III)

(FOR I.R. and IA No.189377/2022 - STAY APPLICATION)

T.P.(C) No.199/2023 (XVI-A)

W.P.(Crl.) No.36/2023 (PIL-W)

(With IA No.23571/2023-STAY APPLICATION)

Crl.A. Nos.1033-1034/2022 (II)

(With IA No 46177/2019 - APPLICATION FOR FILING THE PETITION WITHOUT DISCLOSING THE IDENTITY OF THE PETITIONER/RESPONDENT, IA No.193843/2019 - EXEMPTION FROM FILING O.T. and IA No.46176/2019 - EXEMPTION FROM FILING O.T.)

W.P.(C) No. 124/2023 (PIL-W)

T.P.(C) Diary No.3670/2023

Date : 17-03-2023 These matters were called on for hearing today.

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

WPC 124/2023 Mr. Sanjay Parikh, Sr. Adv.
Mr. Abhimanue Shrestha, AOR

TPC D.3670/2023

Mr. M.R. Shamsad

For Respondent(s)

Mr. Arijit Sarkar, Adv.
Ms. Nabeela Jamil, Adv.
Mr. Niaz A. Farooqui, Adv.
Mr. M. R. Shamsad, AOR

Mr. Milind Kumar, AOR

Mr. Anas Tanwir, AOR

Ms. Ruchira Goel, AOR

Mr. Saurabh Mishra, AAG
Mr. Bharat Singh, AAG
Mr. D.S. Parmar, AAG
Mr. Sunny Choudhary, AOR
Mr. Abhimanyu Singh, Adv.

Mr. Krishnam Mishra, Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

Ms. Vanshaja Shukla, AOR
Mr. Abhishek Chatterjee, Adv.
Ms. Rachna Gandhi, Adv.

Mr. Abhinav Mukerji, AOR
Mr. Akshay C. Shrivastava, Adv.
Mrs. Bihu Sharma, Adv.
Mrs. Pratishtha Vij, Adv.

Mr. Bijan Kumar Ghosh, AOR

Dr. A.P. Singh, Adv.
Mr. V.P. Singh, Adv.
Ms. Geeta Chauhan, Adv.
Ms. Richa Singh, Adv.
Ms. Pratima Rani, Adv.
Mr. Sadashiv, AOR

Ms. Priya Aristotle, AOR
Ms. Jyoti Aggarwal, Adv.
Mr. Pradeep Shekhawat, Adv.
Ms. Sheela Washington, Adv.

Mr. Anas Tanwir, AOR

Ms. Meenakshi Arora, Sr. Adv.
Mr. Dhiraj Abraham Philip, AOR

Mr. Saurabh Mishra, AAG
Mr. Bharat Singh, AAG
Mr. D.S. Parmar, AAG
Mr. Sunny Choudhary, AOR
Mr. Abhimanyu Singh, Adv.

Mr. Rakesh Mishra, AOR

Mr. Ashutosh Dubey, AOR
Mr. Abhishek Chauhan, Adv.
Ms. Rajshri Dubey, Adv.
Mr. H.B. Dubey, Adv.
Mr. Amit P. Shahi, Adv.
Mr. Amit Kumar, Adv.
Mr. Gaganmeet Singh Sachdeva, Adv.
Mr. Manish Dheengra, Adv.
Ms. Ramya Khanna, Adv.

Mr. Syed Mehdi Imam, AOR
Mr. Parvez Dabas, Adv.
Mr. Uzmi Zamil Husain, Adv.
Mr. Tabrez Ahmad, Adv.

Mr. Huzefa Ahmadi, Sr. Adv.
Ms. Shahrukh Alam, Adv.
Ms. Akriti Chaubey, AOR
Mr. Shantanu Singh, Adv.

Mr. C.U. Singh, Sr. Adv.
Mr. P.V. Dinesh, Adv.
Ms. Sumita Hazarika, AOR

Mr. Ashwani Bhardwaj, AOR

Mr. Charudatta Vijayrao Mahindrakar, AOR

Mr. R Venkataramani, AG
Mr. Tushar Mehta, SG
Mr. Jayant K Sud, ASG
Mr. Kanu Agarwal, Adv.
Mr. Navanjay Mahapatra, Adv.
Mr. Pratyush Shrivastava, Adv.
Mr. Anandh Venkataramani, Adv.
Mrs. Vijayalakshmi Venkataramani, Adv.
Mr. Vinayak Mehrotra, Adv.
Mr. Masi Sood, Adv.
Mr. Chitvan Singhal, Adv.
Ms. Sonali Jain, Adv.
Mr. Abhishek Kumar Pandey, Adv.
Mr. Raman Yadav, Adv.
Ms. Sneha Kalita, Adv.
Mr. Arvind Kumar Sharma, AOR

Mr. Nirmal Kumar Ambastha, AOR
Ms. Ashmita Bisarya, Adv.

Mr. Vishal Prasad, AOR

Mr. Vinay Kumar Garg, Sr. Adv.
Mr. Atulesh Kumar, AOR
Mr. K S Rekhi, Adv.
Mr. Parav Garg, Adv.
Mr. Pawas Kulshrestha, Adv.

Respondent-in-person

Mr. Kaustubh Shukla, AOR

Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Gaichangpou Gangmei, AOR
Mr. Santosh Pauls, Sr. Adv.

Mr. Arjun D. Singh, Adv.
Mr. Yashvir Kumar, Adv.

Mr. Kaustubh Shukla, AOR

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Barr, Adv.

Mr. Raju Ramachandran, Sr. Adv.
Mr. Sanbha Rumnong, Adv.
Mr. Jaiwant Patnagar, Adv.
Mr. M.F. Philip, Adv.
Ms. Purnima Krishna, AOR
Mr. Karamveer Yadav, Adv.

Mr. Sharan Dev Thakur, A.A.G.
Mr. Sarvesh Singh Baghel, AOR

Mr. Adeel Ahmed, AOR

Mr. Rakesh Mishra, AOR

Mr. Aditya Sharma, AOR

Mr. Aakarsh Kamra, AOR

Mr. P. Wilson, Sr. Adv.
Mr. D. Kumanan, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 The State governments have already been directed to file their counter affidavits. The State of Himachal Pradesh has filed its counter affidavit in Writ Petition (Crl) No 428 of 2020.
- 2 For procedural convenience, we direct that where a State has more than one petition and is impleaded as a respondent in respect of a challenge to the same statute, it would be open to the concerned State to file one common counter affidavit and to adopt that affidavit in respect of other petitions.

Service shall be effected on all the concerned counsel appearing on behalf of the petitioners in relation to that State.

- 3 Time for the filing of counter affidavits shall stand extended by a period of three weeks. Rejoinder affidavit, if any, be filed within a period of two weeks thereafter. The same modalities may be followed by the States while filing their response to the transfer petitions.
- 4 List the Petitions on a non-miscellaneous day on 25 April 2023.
- 5 The States who are respondents in the respective proceedings shall file their counter affidavits in the meantime.

IA Nos 19997/2023 & 23885/2023 In SLP (C) No 22733/2022

- 1 The applications for intervention stand allowed.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar